

VEGETABLE OIL AND VANASPATI GHEE INDUSTRY

177. SHRI RAMPRASANNA RAY: Will the Minister of FOOD AND AGRICULTURE be pleased to state the place of Vegetable Oil and Vanaspati Ghee Industry in the industrial structure of the country during the First, Second, Third and Fourth Five Year Plans?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): Both the vegetable oil and vanaspati industries have been given an important place in the industrial structure of the country during each of the Plan period. The production of the vegetable oils and of vanaspati achieved by the end of each Plan period is shown below:

(Figures in lakh tonnes)

Period	Edible vegetable oils					Vanaspati
	Ground-nut	Rape and mustard	Sesame	Coconut	Cotton seed	
First Plan	8.60	2.56	1.44	1.30	0.09	2.80
Second Plan	0.91	4.16	0.99	1.48	0.23	3.40
Third Plan	9.10	3.91	1.27	1.50	0.60	4.01

EXPRESS HIGHWAY CONNECTING PARADEEP PORT WITH MINES AREAS

178. SHRI BANKA BEHARY DES: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether Government have deputed a team of engineers to investigate and enquire into the construction of Express Highway connecting Paradeep port with mines areas of Orissa; and

(b) if so, what is the finding of the enquiry?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. K. R. V. RAO): (a) and (b) Presumably the hon. Member is referring to the Committee of Experts appointed by the Government of Orissa some time back to investigate into the cause of damage to a section of the Express highway connecting Paradeep Port with the Daitari iron ore mines in the State and to find out remedial measures. This Express highway is a State Project. The Government of Orissa are, therefore, primarily concerned with all matters pertaining to this project. The Committee have recently submitted their Report to

the State Government and it has now to be considered by them before its findings can be made public.

खाद सामग्री को सीमा-शुल्क से छूट

179 श्री राजनारायण : क्या खाद तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय खाद संघ द्वारा आयोजित गोष्ठी ने खाद सामग्री को सीमा-शुल्क की अदायगी से छूट देने के लिये सरकार से मांग की है ; और

(ख) इस मांग पर तथा गोष्ठी द्वारा की गई अन्य सिफारिशों पर सरकार की क्या प्रतिक्रिया है ?

†[EXEMPTION OF FERTILIZER EQUIPMENTS FROM CUSTOMS DUTY

179. SHRI RAJNARAIN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the seminar organised by the Fertilizers Association of India has asked the Government to exempt fertilizer equipments from the payment of customs duty; and

†[] English translation.